

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:327

ANSWERED ON:11.07.2014

FINANCIAL ASSISTANCE TO ASHRAMS FOR WIDOWS

Patil Shri A.T. (Nana)

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether the Government provides financial assistance for setting up and maintenance of ashrams for widows and for providing basic facilities/amenities like medical, sanitation, drinking water etc. to the widows living in these ashrams in the country;
- (b) if so, the details thereof, State/UT wise including Maharashtra alongwith the steps taken by the Government to release the sanctioned funds for the development of these ashrams and welfare of the widows living therein;
- (c) whether the Government proposes to enhance financial assistance to these ashrams; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI)

- (a): The Ministry of Women and Child Development provides financial assistance for setting up of Swadhar Homes across the country for the benefit of women in distress including widows deserted by their families and relatives and left uncared near religious places. The inmates of these Homes are provided shelter, food, medical care, counseling and training for economic rehabilitation. The scheme is implemented through NGOs and State Government agencies.
- (b): The funds released to the implementing agencies during the last three years are given in the Annexure. Funds are released to the implementing agencies on the recommendations of the State Governments.
- (c): No, Sir.
- (d): Does not arise.